

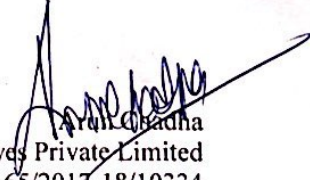
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF BENARA AUTOMOTIVES
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Benara Automotives Private Limited
2.	Date of incorporation of corporate debtor	09.01.1992
3.	Authority under which corporate debtor is incorporated /registered	RoC, Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50300UP1992PTC013928
5.	Address of the registered office and principal office (if any) of corporate debtor	E-87, SITE C, UPSIDC Sikandra, Agra-282007, Uttar Pradesh, India
6.	Date of closure of Insolvency Resolution Process	11.12.2024
7.	Liquidation commencement date of corporate debtor	11.12.2024 (Copy of order received on 17.12.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Arun Chadha IBBI/IPA-001/IP-P00165/2017-18/10334
9.	Address and e-mail of the liquidator, as registered with the Board	EB 184 , Maya Enclave, South West, Delhi - 110064 chadharun@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	EB 184 , Maya Enclave ,South West, Delhi - 110064 chadharun@yahoo.com
11.	Last date for submission of claims	10.01.2025

Notice is hereby given that the National Company Law Tribunal Allahabad Bench, at Prayagraj has ordered the commencement of liquidation of Benara Automotives Private Limited on **11.12.2024** (copy of the order received on 17-12-2024)

The stakeholders of Benara Automotives Private Limited are hereby called upon to submit their claims with proof on or before **10.01.2025** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


Liquidator of Benara Automotives Private Limited
IBBI/IPA-001/IP-P00165/2017-18/10334
Date: 18.12.2024
Place: New Delhi